## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:39
ANSWERED ON:25.11.2014
ILLEGAL IMMIGRANTS
Chaudhary Shri P.P.; Jadhav Shri Prataprao Ganpatrao

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that Bangladeshi immigrants are residing illegally for employment and other purposes in the country;
- (b) if so, the details thereof;
- (c) whether there are reports of infiltration of terrorists through Bangladesh and if so, the details thereof and the reaction of the Government thereto;
- (d) whether there are inputs suggesting that several foreigners living illegally in India are succeeding in getting identity cards, driving licenses and PAN cards; and
- (e) if so, the details thereof and the reaction of the Government thereto?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RUIJU)

- (a) & (b): There are reports of Bangladeshi nationals having entered the country without valid travel documents. Since entry of such Bangladeshi nationals into the country is clandestine and surreptitious, it is not possible to have accurate data of such Bangladeshi Nationals living in various parts of the country. A number of Bangladeshi nationals who have entered into India on valid travel documents have been found to be overstaying. As per information available, as on 31.12.2012, 16,530 Bangladeshi Nationals who came to India with valid travel documents were found to be overstaying.
- (c): No, Sir. There has been no confirmed reports of infiltration of terrorists through Bangladesh.
- (d) to (e): As per information available, 17 Bangladeshi nationals were apprehended by BSF during 2013 (up to 30.11.2013) who were in possession of documents like Aadhar, Pan Card, Voter Identity card and Driving licence. All Bangladeshi nationals along with seized documents were handed over to concerned Police Station after lodging FIRs. As and when such instances are detected, the concerned State Government/Union Territory Administrations take necessary action as per provisions of law.